

SPECIAL BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/17(KB)2024
IN
C.A.(CAA)/9(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	CHEVIOT CONSULTANCY LLP
UNDER SECTION	SEC 60-62 LLP ACT 2008

Appearances (via video conferencing/physically)

Mr. Anil Murarka, PCS : For Petitioners

ORDER

1. Ld. Authorized Representative for the petitioner present.
2. Post this matter before Regular Bench on **24/5/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**